

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3794
ANSWERED ON:17.08.2000
FREIGHT CHARGES
SUNIL KHAN

Will the Minister of RAILWAYS be pleased to state:

(a) whether the railway board is taking 100 K.M. freightcharge in lieu of 24 K.M. distance from Vizag port to Vizag Steel Plant (R.I.N.L.); and

(b) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a)&(b) Yes, Sir. According to Goods Tariff No.41 Pt.I Vol.I, the goods traffic is charged for the actual distance subject to a minimum distance for charge of 100 Kms. The subject traffic is accordingly charged for 100 Kms. However, this traffic enjoys 25% concession in freight charges which is available to traffic with lead of 50 Kms and less.